

Nomination of cases by Hon'ble the Acting Chief Justice on 26.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. Appeal – 1565/2011 with Crl. Appeal – 2965/2008	Hon'ble S. K. Gupta, J.	Criminal Appeal Section on 27.05.2016
2	Special Appeal – 866/2002 (Review Application)	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 27.05.2016
3	Special Appeal – 612/2014	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 27.05.2016
4	Crl. W. P. - 9903/2016 (Correction Application) with Nomination Application – 178310/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 27.05.2016
5	Crl. W. P. - 10119/2016 (Correction Application) with Nomination Application – 178311/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 27.05.2016
6	W. P. - 54191/2002 with W. P. - 28616/2001	Hon'ble Sudhir Agarwal, J. (both matter)	Writ C-II Section on 27.05.2016
7	W. P. - 25454/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 26.05.2016
Bench Comprising			
8	Crl. Appeal – 399/1983	Hon'ble A. K. Tripathi, J. and Hon'ble Harsh Kumar, J.	Criminal Appeal Section on 27.05.2016
9	Crl. Appeal – 1199/2012 with Crl. Appeal – 1516/2012 with Crl. Appeal – 1185/2016 with Crl. Appeal – 414/2013	Hon'ble S. K. Gupta, J. and Hon'ble Pankaj Naqvi, J.	Criminal Appeal Section on 27.05.2016
10	Crl. Appeal – 1253/2012	Hon'ble S. K. Gupta, J. and Hon'ble Pankaj Naqvi, J.	Criminal Appeal Section on 27.05.2016
11	Crl. Appeal – 1254/2012	Hon'ble S. K. Gupta, J. and Hon'ble Pankaj Naqvi, J.	Criminal Appeal Section on 27.05.2016
12	Crl. Appeal – 737/2014	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 27.05.2016
13	Crl. Appeal – 670/2011 with Crl. Appeal – 1913/2011	Hon'ble Vikram Nath, J. and Hon'ble N. A. Moonis, J.	Criminal Appeal Section on 27.05.2016

14	Crl. Appeal – 4746/2014	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 27.05.2016
15	Crl. Appeal – 4395/2014 with Crl. Appeal – 4396/2014 with Crl. Appeal – 4220/2014 with Crl. Appeal – 4394/2014 with Crl. Appeal – 4221/2014	Hon'ble Arun Tandon, J. and Hon'ble Vipin Sinha, J.	Criminal Appeal Section on 27.05.2016
16	Special Appeal Defective – 402/2015 (Recall Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Special Appeal Section on 27.05.2016
17	Special Appeal – 687/2015	Hon'ble Dilip Gupta, J. and Hon'ble V. K. Misra, J.	Special Appeal Section on 27.05.2016
18	Special Appeal – 614/2015	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 27.05.2016
19	Special Appeal – 161/2012 (Review Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 27.05.2016
20	W. P. (P.I.L.) - 11990/2016 (Time Extension Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 27.05.2016
21	W. P. - 20359/2009 (Recall Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 27.05.2016
22	W. P. (P.I.L.) - 58650/2015 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 27.05.2016
Hon....., J.			
23	Civil Revision – 304/2007	Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 27.05.2016
24	W. P. - 4715/1996 with W. P. - 32437/1996	Hon'ble M. C. Tripathi, J.	Writ A-I Section on 27.05.2016
25	W. P. - 7294/1999	Hon'ble M. C. Tripathi, J.	Writ A-II Section on 27.05.2016
26	Crl. Revision – 5353/2004	Hon'ble Mohd. Tahir, J.	Criminal Revision Section on 27.05.2016
27	W. P. - 27528/2013	Hon'ble Shashi Kant Gupta, J.	Writ C-I Section on 27.05.2016
28	Second Appeal – 658/1999	Hon'ble P. K. Srivastava, J.	Second Appeal Section on 27.05.2016
29	Bail – 14206/2016 with Bail – 30361/2015	Hon'ble Bachchoo Lal, J.	Bail Section on 27.05.2016

30	Bail – 16142/2016 with Bail – 8679/2016	Hon'ble R. D. Khare, J.	Bail Section on 27.05.2016
31	Bail – 14552/2016	Hon'ble Pankaj Naqvi, J.	Bail Section on 27.05.2016
32	Bail – 11868/2016 with Bail – 5676/2016	Hon'ble R. D. Khare, J.	Bail Section on 27.05.2016
33	Bail – 10968/2016 with Bail – 2522/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 27.05.2016
34	Bail – 14185/2016	Hon'ble Pankaj Naqvi, J.	Computer Fresh Section on 26.05.2016
35	W. P. - 24649/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 26.05.2016
36	W. P. - 24650/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 26.05.2016
37	W. P. - 24795/2016	Hon'ble M. C. Tripathi, J.	Listing Section on 26.05.2016
Appropriate Court dealing with such matters			
38	Bail – 8555/2016 with Bail – 39189/2015	Appropriate Court dealing with such matters	Bail Section on 27.05.2016
39	CrI. M. A. (U/S 482 Cr.P.C.) - 16478/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 26.05.2016
40	CrI. M. A. (U/S 482 Cr.P.C.) - 16452/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 26.05.2016
41	CrI. M. A. (U/S 482 Cr.P.C.) - 16401/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 26.05.2016
Special Order			
42	W. P. - 23882/2016	“Writ petition no. 6419 of 2015 has been decided by the Lucknow Bench of this court, as such the matter can not be directed to be send to Lucknow Bench, the matter be dealt with by appropriate bench dealing with such matters at Allahabad. ”	Court No. 2 on 26.05.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
27/05/2016